

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

4

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : BULDANA CREDIT CARE PVT LTD
NAME OF THE RESPONDENT(S) : VINKEM LABS LTD & 4 ORS
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N. Ramakrishnan

Prachising Co.

Secretary

for petitioner

N. Deepthi

2. VINKEM LABS LTD.
RESPONDENT 1 & ORS

G. Shanthi Deenalekhi
for K. Sumathi
for R1, R2, R4 & R5

SSM

ORDER

Counsels for both the parties are present. Counsel for Respondent prayed for time to file the pleadings and type set. At request, time is enlarged. Put up on **04.10.2017** at **10.30 A.M.**

MEMBER (TECHNICAL)

ghk

MEMBER (JUDICIAL)